

PRINCIPAL DISTRICT & SESSIONS COURT, SALEM

BAIL LIST DATED : 22.10.2021

S. No	CMP. No.	Cr. No.	U/Section	Name of Police Station	Name of Counsel Tvl.	Date of remand	Days
Relaxation							
1	3911/2021	599/20	387 IPC	Nangavalli	T.Shankar		
2	3912/2021	122/2021	294(b), 324, 506(i) of IPC	Thevoor	Muruga. Baskar		
3	3913/2021	25/2021	498(A), 506(i) of IPC	AWPS, Salem Town	A.Rajkumar		
4	3914/2021	535/2021	4(1)(a), 4(1)(A) of TNP Act	Annadhanapatty	M.Jageer Ahamed		
5	3915/2021	503/2021	4(1)(a), 4(1-A) of TNP Act	Kondalampatty	M.Chandran		
6	3916/2021	166/2021	294(b), 323, 324, 506(ii) of IPC	Tholasampatti	K.Sidheskumar		
7	3917/2021	170/2021	4(1)(a), 4(1-A) of TNP Act	Tholasampatti	P.Kala		
8	3918/2021	263/2019	393, 397, 506(ii) of IPC	Kannankurichi	R.Mahilan		
9	3919/2021	154/2021	452, 395, 397 of IPC	Kannankurichi	R.Mahilan		
Condone Delay and Extension of Time							
10	3753/2021	272/2021	Condone Delay	Shevapet	V.C.Srinivasan		
11	3754/2021	272/2021	Extension of Time	Shevapet	V.C.Srinivasan		
12	3765/2021	74/2021	Condone Delay	Kolathur	A.Ezhilarasan		
13	3766/2021	74/2021	Extension of Time	Kolathur	A.Ezhilarasan		
14	3920/2021	178/2021	Condone Delay	Karuppur	S.Mohanram		
15	3921/2021	178/2021	Extension of Time	Karuppur	S.Mohanram		
PROHIBITION BAIL							
16	3962/2021	429/2021	4(1)(aa), 4(1-A) of TNP Act	Thalaivasal	S.Mahadevan	05.10.21	18
17	3963/2021	474/2021	4(1)(a), 4(1-A) of TNP Act	Kannankurichi	K.Parthasarathy	05.10.21	18
18	3964/2021	521/2021	4(1)(a), 4(1-A) of TNP Act	PEW, Mettur	S.Ramadurai	13.09.21	41
Remand Bail							
19	3965/2021	526/2021	341, 392, 397, 506(ii) of IPC	Kitchipalayam	S.Sathishkumar	26.09.21	27
20	3966/2021	382/2021	341, 392, 397, 506(ii) of IPC	Shevapet	A.Shanmugam	09.09.21	42
21	3967/2021	422/2021	174(3) @ into 306 of IPC	Alagapuram	P.Ganesan	01.10.21	22
22	3968/2021	415/2021	341, 392, 397, 506(ii) of IPC	Fairlands	Rasa.Parthipan	24.09.21	15
23	3969/2021	474/2021	273, 328, 511 of IPC and 57, 59 of Food Safety and Standards Act 2006 and 6, 24(1) of cigaratte and Other Tobacco Products Act 2003	Shevapet	P.Natarajan	26.09.21	27
24	3970/2021	433/2021	417, 376 of IPC	Yethapur	P.Natarajan	02.09.21	51
25	3971/2021	512/2021	341, 392 r/w 397, 506(ii) of IPC	Kitchipalayam	P.Nethaji	22.09.21	31
26	3972/2021	408/2021	147, 294(b), 332, 323, 506(i) of IPC r/w 3(1)(r), 3(1)(s), 3(2)(va) of SC/ST (POA) Amendment Act 2005	Tharamangalam	P.Sudhakar	13.09.21	40
27	3973/2021	408/2021	147, 294(b), 332, 323, 506(i) of IPC r/w 3(1)(r), 3(1)(s), 3(2)(va) of SC/ST (POA) Amendment Act 2005	Tharamangalam	P.Sudhakar	31.08.21	53
Aniticipatory Bail							
28	3974/2021	498/2021	294(b), 323, 324, 506(ii) of IPC	Valappadi	R.Thiraviam		
29	3975/2021	756/2021	341, 323, 366 of IPC	Annadhanapatty	D.Paneer Selvam		
Return of Property							
S. No	CMP. No.	Cr. No. & C.P. No	U/Section	Name of Police Station	Name of Counsel Tvl.		
1	1035/2021	489/2020 & 5/21	451 Cr.PC	Kolathur	Sivanam		
2	1037/2021	43/2020 & 102/20	451 Cr.PC	Attur Rural	K.Sivakumar		
3	2432/2021	1237/20 & '8/21	451 Cr.PC	Omalar	N.P. Krishnan		
4	2433/2021	1237/20 & '8/21	451 Cr.PC	Omalar	N.P. Krishnan		
5	2613/2021	176/21 & 88/51	451 Cr.PC	Sankari	S. Dharmendra		
6	3306/2021	389/19	457 of Cr.PC	Annadhanapatti	P. Kathiravan		
7	3522/2021	242/21 & 28/21	451 Cr.PC	Nangavalli	K.K. Thavamani		